

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:445

ANSWERED ON:23.02.2011

IMPLEMENTATION OF RTE ACT

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**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has conducted any study to assess the impact of the implementation of the policy of universalisation of school education through the Right to Free and Compulsory Education of Children (RTE) Act in the country;
- (b) if so, the details thereof;
- (c) the details of the steps taken for the implementation of the said Act;
- (d) the reaction of the State Governments in this regard and the names of the States which have not implemented the scheme;
- (e) the number of children likely to be benefited from this scheme, State-wise; and
- (f) the manner in which the Government plans to make-up the shortfall of trained teachers and adequate infrastructure?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. D. PURANDESWARI)

(a) to (c): The Right to Education (RTE) Act has come into force with effect from 01.4.2010 only. It is premature to assess the impact of the RTE Act. Under RTE Act Central Government and State Governments have taken following steps:-

(i) Central RTE Rules were notified in the Official Gazette on 8th April 2010; Model RTE Rules have been circulated to States to adopt/adapt.

(ii) SSA norms have been revised to correspond with the provisions of the RTE Act.

(iii) Fund sharing pattern for implementation of RTE-SSA programme has been revised from the earlier pattern in the sliding scale to a fixed 65:35 ratio between the Centre and States for five year period from 2010-11 to 2014-15. In the case of States in the North Eastern Region, the fund sharing pattern in the 90:10 ratio between the Centre and State Governments will continue.

(iv) Central SSA outlays for 2010-11 have been enhanced from Rs.15000 crore to Rs.19000 crore; Rs.4000 crore was provided in the 1st batch of Supplementary Grants.

(v) National Council of Teacher Education (NCTE) has been notified as the academic authority for Teacher Qualifications; new Teacher Qualifications have been notified on 23rd August, 2010.

(d) to (f): The RTE Act, which provides for Free and Compulsory Education in a neighbourhood schools as per policy laid down by State Governments, is under implementation in all the States/UTs. 4,55,162 posts of teachers have been sanctioned during 2010-11 and 10,77,727 additional class rooms have been constructed till 2009-10.